

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 597/252/ND/2018

In the matter of:

Sunbeam Buildtech Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 11.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Rakesh Kumar, Adv.
	: Ms. Chetna Bisht, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Raghavendra Kishore Singh, Adv. With Mr. Balkishan Ladhania, Adv.

ORDER

Learned counsel for the appellant undertakes to file latest balance sheets within one week, with the copy in advance to the other side.
For further consideration on 03.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

